

**HIGH COURT OF ANDHRA PRADESH: AT
AMARAVATI**

NOTICE

The Hon'ble Sri **Justice Battu Devanand** will not be holding Court on 17.8.2020.

On 17.8.2020, urgent mentions ,if any, pertaining to the provisions of Hon'ble Sri **Justice Battu Devanand** may be made before Hon'ble Sri **Justice M.Venkata Ramana**, sitting in Court No. 15.

On 17.8.2020, the cause list pertaining to Hon'ble Sri **Justice Battu Devanand** will be taken up by Hon'ble Sri **Justice M.Venkata Ramana**, sitting in Court No. 15.

//BY ORDER//

Date: 16/8/2020

Registrar (Judicial)